

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.11.2022

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4328 of 2022 in I.A. No. ___ of 2022 in Comp. App (AT) (Ins) No.534 of 2021	Anindya Infrastructure Pvt. Ltd. Vs. Subhkamna Buildtech Pvt. Ltd. Through Resolution Professional & Anr.	Vinay Ojha
2.	I.A. No. 4335 of 2022 in I.A. No. ___ of 2022 in Comp. App (AT) (Ins) No.535 of 2021	Shalini & Anr. Vs. Subhkamna Buildtech Pvt. Ltd. Through Resolution Professional & Anr.	Vinay Ojha

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